

**INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "F": NEW DELHI**

**BEFORE
SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER
AND
SHRI VIMAL KUMAR, JUDICIAL MEMBER**

ITA No. 36/Del/2023
Asstt. Year: 2019-20

Pawan Kumar Sharma, E-44, Raja Puri, Uttam Nagar, New Delhi – 110 059 PAN ABLPS8051M	Vs.	ITO, Ward-44(2) New Delhi.
(Appellant)		(Respondent)

Assessee by:	Shri Tarun Chanana, Advocate
Department by:	Shri Vivek Vardhan, Sr. DR
Date of Hearing:	16.04.2024
Date of pronouncement:	23.04.2024

ORDER

PER VIMAL KUMAR, JM

This appeal has been filed by the assessee against the order of the Ld. Commissioner of Income Tax (Appeals)/NFAC, Delhi dated 10.11.2021 for 2019-20 asstt. year.

2. At the outset the Ld. AR submitted that assessee has filed a letter dated 29.01.2024 requesting that this appeal may be allowed to be withdrawn. for the reason that the issue involved in the present appeal stands addressed by the Hon'ble ITAT in MA No. 1/DEL/2023 in ITA No. 1979/DEL/2021 filed by the assessee. Hence the present appeal becomes infructuous. Therefore, the appellant prays to withdraw the appeal.

3. The Ld. Sr. DR does not have any objection for the said request of the AR.

4. After considering the request submitted by the appellant and also Ld. DR do not have any objection, the appeal is allowed to be withdrawn.

5. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 23rd April, 2024.

sd/-

**(S RIFAUR RAHMAN)
ACCOUNTANT MEMBER**

sd/-

**(VIMAL KUMAR)
JUDICIAL MEMBER**

Dated: 23/04/2024
Veena

Copy forwarded to -

1. Applicant
2. Respondent
3. CIT
4. CIT (A)
5. DR:ITAT

ASSISTANT REGISTRAR
ITAT, New Delhi

Date of dictation	
Date on which the typed draft is placed before the dictating Member	
Date on which the typed draft is placed before the Other Member	
Date on which the approved draft comes to the Sr. PS/PS	
Date on which the fair order is placed before the Dictating Member for pronouncement	
Date on which the fair order comes back to the Sr. PS/PS	
Date on which the final order is uploaded on the website of ITAT	
Date on which the file goes to the Bench Clerk	
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	